

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2022

IN THE MATTER OF:

Public Action Committee & Ors.

.....PETITIONER

VERSUS

State of Punjab & Ors.

.....RESPONDENTS

MEMO OF PARTIES

Public Action Committee,
561-L, Model Town, Ludhiana-141002, Punjab
Phone: 9815781629/9872007872

.....PETITIONER

VERSUS

1. State of Punjab

Through its Chief Secretary,
6th Floor, Punjab Civil Secretariat,
Sector-1, Chandigarh-160003
Email: cs@punjab.gov.in

(RESPONDENT NO.1)

2. The Chairman,

Punjab Pollution Control Board

Punjab Zonal Office-1, Vatavaran Bhawan, Nabha Road,
Patiala through its Secretary
Email: chairman.ptl.ppcb@punjab.gov.in

(RESPONDENT NO.2)

3. The Executive Engineer,

Regional Office, Punjab Pollution Control Board,
Red Cross Bhawan, Sadiq Road, Faridkot
Phone: 8146662542
Email: ppcbfdk@yahoo.co.in

(RESPONDENT NO.3)

4. Principal Secretary,

Department of Industries, Government of Punjab,
Udyog Bhawan, Sector 17, Chandigarh, Punjab-160017
Email: psic@Punjab.gov.in

(RESPONDENT NO.4)

5. Member Secretary, Central Pollution Control Board

Parivesh Bhawan, East Arjun Nagar,
Delhi-110032,
Email: ccb.cpcb@nic.in/sanand.cpcb@nic.in
mccb.cpcb@nic.in

(RESPONDENT NO.5)

6. District Magistrate, Ferozpur

Deputy Commissioner Office Ist Floor,
DC Office, District Administrative Complex,
Ferozpur Cantonment Area -152001, Punjab
Email: dc.frz@Punjab.gov.in

(RESPONDENT NO.6)

7. M/s Malbros International Pvt. Ltd.

(Project Proponent)
Mansoorwal Kalan, Tehsil Zira, District Ferozpur
Email: malbros@ymail.com

(RESPONDENT NO.7)

8. *Sauja Morcha Zira*

(Respondent No. 8)